NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

DV.M. Kannan

Petitioner

Many

3 R. Sahana

Respondent

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<u>ORDER</u>

Counsel representing both the parties are present. Counsel for respondent stated that the senior counsel, Shri T Poornam is making all efforts to settle the matter between the parties and prayed time for reporting the final outcome since he is unwell. In view of the submissions, time is enlarged at request of both the counsel. Put up on 16.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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